

Name of Corporate Debtor - Hoshnar Nirvaar Tractors Private Limited
 Date of Commencement of CIRP
 List of Creditors as on

05-Aug-22
 21-Aug-22

ANNEXURE-A

Filing under clause (ca) of sub-regulation (2) of regulation 13 of IBBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in Rs.)

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		Number of claims	Amount	Number of claims	Amount of claims admitted					
1	Sundry financial creditors belonging to any class of creditors	1	4,46,74,491	1	4,46,74,491	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Sundry financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government dues)	2	1,54,36,607	2	1,54,36,607	-	-	-	-	-
8	Operational creditors (other than workmen and employees and Government dues)	1	19,00,356	1	19,00,356	-	-	-	-	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
	TOTAL	4	6,20,11,454	4	6,20,11,454	-	-	-	-	-

Note 1: This list will be updated periodically based on additional information under regulation 14(2) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Note 2: Under Regulation 12(2) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 as applicable to the insolvency resolution process of Rainbow Dermal Limited, proof of claims are to be submitted only until approval of the resolution plan by the committee of creditors.

Note 3: The claims admitted are subject to further substantiation / modification on the basis of additional evidence or clarifications.

Note 4: Above list of creditors has been compiled after collation of claims received by IRP pursuant to the Public Announcement made in accordance with the provisions of IBC. The list may be non-comprehensive, the other creditors of the CD may exist, the above claims have been verified.



Sanjay Arora

Name of Corporate Debtor - Hoshnar Nirvair Tractors Private Limited
 Date of Commencement of CIRP 05-Aug-22
 List of Creditors as on 21-Aug-22

List of secured Financial Creditors (Other than financial creditors belonging to any class of creditors)

SNo	Name of Creditor	Identification Number	Details of claim received			Details of claim admitted					Amount of Claim under verification	Remarks, if any			
			Date of Receipt	Amount	Amount of claim admitted	Nature of claim	Amount covered under security interest	Amount covered by guarantee	Whether related party?	% voting share in COC			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted
1	Punjab National Bank	PAN - AAACP0165G	12-Aug-22	4,46,74,491	4,46,74,491	Secured Financial Creditor	4,46,74,491	-	No	72.04%	-	-	-	-	Note 1
				4,46,74,491	4,46,74,491		4,46,74,491	-		72.04%	-	-	-		

Note 1: The security interest in respect of financial creditors is subject to further verifications.



(Amount in Rs.)

Name of Corporate Debtor - Hoshnar Mirvair Tractors Private Limited

Date of Commencement of CIRP

05-Aug-22

21-Aug-22

List of Creditors as on

List of Operational Creditors (Government Dues)

(Amount in Rs.)

S.No.	Department	Government	Identification No.	Date of Receipt	Details of claim received		Details of claim admitted										
					Amount	Amount of claim admitted	Nature of Claim	Amount covered under security interest	Amount covered by guarantee	Whether related party?	% voting share in COC, if applicable	Amount of claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any	
1	Assistatn Commissioner	Central Government	-	17-Aug-22	1,02,87,062	1,02,87,062	Assessment order w/s 144, Penalty w/s 271A(C)(1), Penalty w/s 271F and Penalty w/s 272A(1)(D) of IT Act, 1961	-	-	-	No	16.59	-	-	-	-	-
2	Income Tax Officer, Himachal Pradesh, Hamirpur Road, Una,	Central Government	-	17-Aug-22	51,49,545	51,49,545	Orders under HP/VAT Act, 2005 and CST Act, 1956	-	-	-	No	8.30	-	-	-	-	-

1,54,36,607 1,54,36,607

Note 1 : All the above claims have been verified to the extent of admitted amount. Admitted amounts are based upon verification of proof of claim submitted by the creditors.



Name of Corporate Debtor - Hoshnar Nirvair Tractors Private Limited
 Date of Commencement of CIRP 05-Aug-22
 List of Creditors as on 21-Aug-22

Annexure - 8

List of Operational Creditors (Government Dues)

(Amount in Rs.)

S.No.	Details of Claimant			Details of claim received		Details of claim admitted										
	Department	Government	Identification No.	Date of Receipt	Amount	Amount of claim admitted	Nature of Claim	Amount covered under security interest	Amount covered by guarantee	Whether related party?	% voting share in COC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any
1	SNK Rolling Bearings	other than govt		as per NCLT Order dt. 05.08.22	19,00,356	19,00,356	Operational creditor	-	-	-	3.06					
					19,00,356	19,00,356		-	-	-		-	-	-	-	

Note 1 : All the above claims have been verified to the extent of admitted amount. Admitted amounts are based upon verification of proof of claim submitted by the creditors.



Sanjay Arora